

Declaration of Assets and Liabilities

Year 2023-2024

I, Titendra Kr. Pandey son/daughter/wife of late Sachchida Prasad Pandey

aged 55 years, belonging to

service and presently working as Bihar Vidhan Sabha Assembly

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---------------|----------------|------------------|------------------|-----------------------|
| (i) | Cash | 16000 | 90,000 | 30,000 | 10,000 | 6000 |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | | | | | |
| (iii) | Bonds, Debentures and Shares in companies | | | | | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC 15,372 | | | | |
| (v) | Motor Vehicles (details of make, etc.) | Motor cycle | | | | |
| (vi) | Jewellery (give details of weight and value) | 25gm | 65gm | 10gm | 5gm | 5gm |
| (vii) | Other assets, such as values of claims / interests | | | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Titendra Kr. Pandey

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---------------------------------|-----------------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 2 Aker Shua bai BGP | 4 1/2 Katha KGN | Nil | Nil | Nil |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Houses Residential | Nil | Nil | Nil | Nil |
| (v) | Others (such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------|
| (a) | (i) Loans from Banks | Nil | Nil |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |

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| | | | |
|-----|---|--------|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | 60,000 | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | 3000 | Nil |

C. Personal Detail

GPF/CPP/PRAN No. :- PTS/BLA 1336

Gender :- ☒ M (M/F)

Date of Birth :- 01/12/2024 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 07.02.2024

Signature: Jitendra Kr. Pandey

Name of Employee: Jitendra Kr. Pandey

Designation: Library Attendant

Department: Bihar Vidhan Mandal Library

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Jitendra Kr. Pandey